

PATIL : Will the **PRIME MINISTER** be pleased to state :

(a) whether the Government propose to import edible oils during the current year; and

(b) if so, the quantity and value thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) : (a) and (b) Government is considering the question of import of edible oils, during the current year.

Investment by Multinational Companies

3145. **SHRI PRAKASH V. PATIL :** Will the **PRIME MINISTER** be pleased to state :

(a) whether the Government have formulated any policy regarding the investment by multinational companies in India :

(b) whether the Government propose to issue a list of such industries in which the multinational companies will not be permitted/allowed to invest; and

(c) if so, by when the list is likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN) : (a) to (c) A statement on Industrial Policy was tabled by Government in the Lok Sabha on 24-7-1991. The policy governing foreign investment has been enunciated in paras 24 to 26 and para 39-B of the Statement.

Families assisted under IRDP

3146. **SHRI PRAKASH V. PATIL :**

Will the **PRIME MINISTER** be pleased to state the number of families assisted and proposed to be assisted under the Integrated Rural Development Programme during 1991?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAM-BHAI H. PATEL) : The total number of families assisted during the year 1991 (from January, 1991 to June, 1991) is 13.56 lakhs. The target for assisting identified families is not fixed for a calendar year 1991. However, it is 22.54 lakh families for financial year 1991-92.

Issue of Letters of Intent for chartering Foreign Fishing Trawlers

3147. **SHRI PRAKASH V. PATIL :** Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state :

(a) whether the Government are issuing letters of intent liberally for chartering foreign fishing trawlers in order to increase country's export earnings; and

(b) if, not the steps the Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO) : (a) and (b) Letters of intent for chartering of foreign fishing vessels are issued in accordance with the prevalent Charter policy under the Maritime Zone of India (Regulation of Fishing by Foreign Vessels) Act, 1981 and the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Rules, 1982. In accordance with the provisions of the said Act, no permit for chartering is to be granted unless the

Central Government is satisfied that the permit may be granted having regard to such matters as may be prescribed in the public interest and after making such inquiry in respect of such other matters as may be relevant.

Export by PFPL

3148. SHRI MORESHWAR SAVE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the total number of items exported by the Pepsi Foods Private Ltd. (PFPL) during 1990-91; and

(b) the total revenue earned by the company during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b) According to the information furnished by the company, M/s Pepsi Foods Private Limited exported, during 1990-91, marine products, tea, rice, cashew, rice bran extract, pepper, chillies, dill seeds, etc. valued at Rs. 962.34 lakhs.

[Translation]

Uranium Deposits

3149. SHRI TEJ NARAYAN SINGH:
SHRI DEVENDRA PRASAD YADAV:
SHRI RAM TAHAL CHAUDHARY:

Will the PRIME MINISTER be pleased to state:

(a) whether any survey has been conducted recently to explore the possibilities of Uranium deposits in the country:

(b) if so, the names of the districts and States where Uranium deposits have been found:

(c) whether any action has been taken to extract Uranium from the deposits: and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) Yes, Sir. Systematic surveys and exploration for uranium are being carried out by the Atomic Minerals Division (AMD) of the Department of Atomic Energy (DAE) using air-borne surveys, geochemical surveys and other integrated field investigations followed by exploratory drilling and mining. Names of the states with districts in which the uranium occurrence have been located by AMD are given below:—

State	District
Andhra Pradesh	Cuddapah
Bihar	Singhbhum
Himachal Pradesh	Shimla and Kulu
Karnataka	North & South Kanara
Madhya Pradesh	Rajnandgaon and Sarguja
Meghalaya	West Khasi Hills
Rajasthan	Udaipur

(c) and (d) Uranium Corporation of India Ltd., a Public Sector Undertaking of the Department of Atomic Energy has been set up for this purpose. It operates mines and recovery plants. Exploitation of uranium is commensurate with the needs of the nuclear power programme of the country.